

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. No.581/2006

Wednesday this the 8th day of November, 2006
CORAM :

HON'BLE MR.N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

Sini K.S.
Branch Post Master
Padagiri Branch Post Office
Chittur Taluk
Palakkad District : **Applicant**

(By Advocate Mr. T.C.Govindaswamy)

Versus

1. Union of India represented by the Secretary
to the Government of India
Ministry of Communications
Department of Posts, New Delhi
2. The Senior Superintendent of Post Offices
Palakkad Division, Palakkad
3. The Post Master General
Kozhikode : **Respondents**

(By Advocate Mr. P.S.Biju, ACGSC)

The application having been heard on 08.11.2006, the
Tribunal on the same day delivered the following :

ORDER

HON'BLE MR.N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

The learned counsel for applicant represents that in the
light of certain developments in the transfer matter, he is not
proposing to pursue the adjudication of this Original Application. In
view of this submission, the Original Application is closed. No
costs.

Dated the 8th November, 2006.


N.RAMAKRISHNAN
ADMINISTRATIVE MEMBER

vs